

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/4168 /A

From :- Shri Kaushik Kumar Sharma,  
JT.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Debasish Bhattacharjee,  
District & Sessions Judge,  
Hailakandi.

Dated Guwahati, the 11<sup>th</sup> November, 2020.

Sub:- **Station leave permission.**

Ref:- Your letter No . JHD.-1/2019/10/3229 dtd. 09.11.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the station, with your official car, at your own cost, from the evening of 12.11.2020 till the morning of 17.10.2020, has been granted.

The Addl. District & Sessions Judge, Hailakandi and in his absence the next senior most Judicial officer the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-165/2014/4169 /A, dated 11.11.2020**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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